

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/780 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati High Court, Kohima Bench.

Dated Guwahati ^H10 February, 2020.

Sub: Casual leave.

Ref:- Your letter No. HC(K)5/2018/REG/117 dtd. 07.02.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted 1 (one) day casual leave on 10.02.2020 along with station leave permission, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/781 /A, dated 10.2.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

sd/-